

bank scheme for the benefit of the Urban shelterless people;

(b) if so, the details of the schemes and the States where this scheme will be taken up on experimental basis;

(c) the areas selected under the scheme in Andhra Pradesh; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) No, Sir.

(b) to (d) Question do not arise.

Loaning operations of HUDCO

2013. SHRI CHINTAMANI PANIGRAHI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government foresee a more positive role for the Housing and Urban Development Corporation (HUDCO) in the housing finance sector and are likely to announce certain set of new decisions on the subjects ;

(b) if so, the details thereof;

(c) whether Government are also contemplating to revise the ceilings, norms and improvements in the procedure of loaning operations of HUDCO;

(d) if so, the details thereof; and

(e) whether any Committee has been set up to review this matter; if so, the details of the report submitted by this Committee and Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) During the Seventh Plan period, HUDCO tentatively proposes to sanction schemes Worth Rs. 1845 crores.

(c) to (e) The Government has already set up a Working Group to examine the existing pattern of financing of HUDCO.

The terms of reference of the Group include *inter alia* the question of revision of ceiling costs and procedure of loaning operation. The Group has submitted its report. It requires detailed examination of various factors.

Loss to sugar mills on levy sugar taken over by Government

2014. SHRI HARI KRISHNA SHASTRI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that Government takes over 65 per cent of the sugar produced by the sugar mills at prices related to the minimum support price for sugarcane;

(b) whether it is also a fact that the sugar mills, particularly those in the north, are compelled by the State Governments to pay to the cane growers prices much higher than the minimum support prices for cane; and

(c) whether under this arrangement sugar mills lose heavily on the supply of sugar to Government ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K. P. SINGH DEO) :

(a) Yes, Sir, under the present policy of partial control on sugar, a specified percentage of the total production of each sugar mill is procured by the Government as levy at ex-factory prices determined by taking into account, *inter-alia*, the statutory minimum price of sugarcane. The ratio of levy sugar to free sale sugar fixed for the current season 1985-86 is 55 : 45.

(b) and (c) The sugar mills generally pay sugarcane prices at State Advised Prices which is higher than the statutory minimum fixed for them. They are, however, expected to recover the higher sugarcane price paid by them, from higher sugar prices realised on free sale sugar.

Training of rural youths under the trysem scheme

2015. SHRI AKHTAR HASAN : Will the Minister of AGRICULTURE be pleased to state :